

(23)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/CAA/88, 89, 90/2017
NAME OF THE TRANSFEROR : KG FINANCIAL SOFTWARE PVT LTD
KG SOFTWARE PVT LTD
NAME OF THE TRANSFERRE : KG INFORMATION SYSTEMS PVT LTD
UNDER SECTION : 230 OF COMPANIES ACT 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. N.P. VIJAY KUMAR
R. PRADEEP

Counsel for Petitioner



ORDER

Counsel for applicant present and sought time for making his submissions. Time is extended. Put up on 31.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)

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